

GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS
LOK SABHA

STARRED QUESTION NO. 140

TO BE ANSWERED ON FEBRUARY 10, 2022

STATUS OF PROJECTS UNDER AMRUT

NO. 140. SHRI CHANDRA SEKHAR SAHU:
SHRI RAHUL RAMESH SHEWALE:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) the status of projects under Atal Mission for Rejuvenation and Urban Transformation (AMRUT) 1.0 in the States of Odisha and Maharashtra;**
- (b) the details of funds sanctioned, allocated and released under AMRUT 1.0 so far to the said States;**
- (c) whether there are projects which have been delayed and the cost of such projects has escalated;**
- (d) if so, the details thereof;**
- (e) whether these State Governments have requested for allocation of additional funds for these projects under the mission; and**
- (f) if so, the details thereof and the action taken so far by the Union Government on such requests?**

ANSWER

THE MINISTER OF HOUSING AND URBAN AFFAIRS

(SHRI HARDEEP SINGH PURI)

(a) to (f): A statement is laid on the table of the House.

STATEMENT

STATEMENT REFERRED TO IN REPLY OF PART (a) TO (f) OF THE LOK SABHA STARRED QUESTION No. *140 DUE FOR ANSWER ON 10 FEBRUARY, 2022 REGARDING “STATUS OF PROJECTS UNDER AMRUT”:

(a): Government of Odisha has taken up 191 projects worth ₹1,715 crore under Atal Mission for Rejuvenation and Urban Transformation (AMRUT), of which 171 projects worth ₹1,409 crore have been completed. So far, works worth ₹1,669 crore have been physically completed.

Government of Maharashtra has taken up 196 projects worth ₹7,826 crore under AMRUT, of which, 138 projects worth ₹1,017 crore have been completed. So far, works worth ₹5,297 crore have been physically completed.

(b): The approved plan size of the State of Odisha under AMRUT amounts to ₹1,599 crore, which include committed Central Assistance of ₹797 crore. So far, an amount of ₹785 crore have been released to the State of Odisha for implementation of AMRUT projects.

The approved plan size of the State of Maharashtra under AMRUT amounts to ₹7,759 crore, which include committed Central Assistance of ₹3,534 crore. So far, an amount of ₹3,106 crore have been released to the State of Maharashtra for implementation of AMRUT projects.

(c) and (d): Implementation of certain projects under AMRUT have got delayed due to various reasons, such as land disputes, natural calamities, delay in obtaining clearances/ permissions from other departments and lockdown imposed due to COVID-19 pandemic etc. Government of Maharashtra has informed that there are no cost escalation due to delay in completion of projects.

(e) and (f): State Government of Odisha had submitted vide letter dated 20 September 2021 that the total cost of AMRUT projects has reached ₹1,687.33 crore which was in excess of approved plan size and, therefore, they requested to provide the difference of ₹93.39 crore as Performance Based Incentive Grant against the efforts of the State to achieve “Drink from Tap” and initiatives towards Universal household coverage for water supply.

Since, Ministry has already released the entire eligible amount against their committed Central Assistance and there is no untied fund under AMRUT, any additional Central Assistance to Government of Odisha could not be released. Also, releasing additional fund as Performance Based Incentive Grant was not feasible as per the extant conditionalities for extension of AMRUT scheme.

Government of Maharashtra has not requested for additional funds.
